

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/1998/319/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 11th January, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT (B) 99 Dated the 9th January, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail restricted holiday on 17.01.2024, along with station leave permission, from the evening of 12.01.2024 till the morning of 18.01.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdf

REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/1998/320-321/A, dated 11.1.2024

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

Gr
11/1/24

REGISTRAR (VIGILANCE)

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